

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 135 OF 2016

Dated: 1st November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s National Engineering Industries Ltd. ... Appellant(s)

Vs.

Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1 & 2

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)
Chairperson**